

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 27<sup>th</sup> February, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 08/2017 (M.A. No. 414/2017)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 4 to 8 Mr. Ajay Bansal, Adv. for R-3 Mr. I. K. Kapila, Adv. for R-9 Mr. Ankit Goel, Adv.
<b>FOR DIRECTION</b>			
2.	<b>Original Application No. 646/2018</b> (Earlier O.A.No.550/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal & Mr. Rahul Khurana, Advs. Local Commissioner Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
<b>FOR ADMISSION</b>			
3.	<b>Execution Application No. 10/2019 IN</b> O. A. No. 144/2017	K. P. Singh & Ors. Vs. Municipal Commissioner, Ghaziabad	Mr. Natwar Rai, Adv. for Applicant
4.	<b>Execution Application No. 11/2019 IN</b> O. A. No. 33/2018 (I.A. No. 120/2019)	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. Ajay Kumar Jadaun, Adv. for Applicant
5.	<b>M.A. No. 63/2019 IN</b> Original Application No. 733/2017	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg, Adv. for Applicant
<b>AFTER NOTICE</b>			
6.	<b>Execution Application No. 02/2019</b> (I.A. No. 30/2019) IN Original Application No. 332/2017	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant  Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Mukesh Verma, Adv. for R-3
<b>FOR COMPLETION OF PLEADINGS</b>			
7.	Appeal No. 83/2018 (M.A. No. 905/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Sanjay Upadhyay & Mr. Bhanwar Pal Jadon, Advs. for R-1 Mr. Amit Ojha & Mr. Ashish Chouhan, Advs.

8.	Appeal No. 196/2018 (M.A. No. 1417/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Salasar Udyog	Mr. Anil Grover, AAG for State of Haryana
9.	Appeal No. 197/2018 (M.A. No. 1418/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shri Ram Udyog	Mr. Anil Grover, AAG for State of Haryana
10.	Appeal No. 198/2018 (M.A. No. 1420/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shiv Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
11.	Appeal No. 199/2018 (M.A. No. 1421/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Muskan Industries	Mr. Anil Grover, AAG for State of Haryana
12.	Appeal No. 200/2018 (M.A. No. 1422/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Sachin Polytex	Mr. Anil Grover, AAG for State of Haryana
13.	Appeal No. 201/2018 (M.A. No. 1423/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Annu Synthetic	Mr. Anil Grover, AAG for State of Haryana
14.	Appeal No. 202/2018 (M.A. No. 1424/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Arora Spinners	Mr. Anil Grover, AAG for State of Haryana
15.	Appeal No. 203/2018 (M.A. No. 1425/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shri Ram Filament	Mr. Anil Grover, AAG for State of Haryana
16.	Appeal No. 204/2018 (M.A. No. 1426/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Ganesh Plastics	Mr. Anil Grover, AAG for State of Haryana
17.	Appeal No. 205/2018 (M.A. No. 1427/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shri Shyam Plastic	Mr. Anil Grover, AAG for State of Haryana
18.	Appeal No. 206/2018 (M.A. No. 1428/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Anjana Synthetics	Mr. Anil Grover, AAG for State of Haryana
19.	Appeal No. 207/2018 (M.A. No. 1429/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Mittal Industries	Mr. Anil Grover, AAG for State of Haryana
20.	Appeal No. 208/2018 (M.A. No. 1430/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Goyal Textile	Mr. Anil Grover, AAG for State of Haryana
21.	Appeal No. 209/2018 (M.A. No. 1431/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Madhur Industries	Mr. Anil Grover, AAG for State of Haryana
22.	Appeal No. 210/2018 (M.A. No. 1432/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bansal Pipes Industries	Mr. Anil Grover, AAG for State of Haryana
23.	Appeal No. 211/2018 (M.A. No. 1433/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s J. V. Industries	Mr. Anil Grover, AAG for State of Haryana

24.	Appeal No. 212/2018 (M.A. No. 1434/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Karan Plastics	Mr. Anil Grover, AAG for State of Haryana
25.	Appeal No. 213/2018 (M.A. No. 1435/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bee Aar Dee Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
26.	Appeal No. 214/2018 (M.A. No. 1436/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Barkha Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
27.	Appeal No. 215/2018 (M.A. No. 1437/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s A. K. Synthetics	Mr. Anil Grover, AAG for State of Haryana
28.	Appeal No. 216/2018 (M.A. No. 1438/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s R. K. Industries	Mr. Anil Grover, AAG for State of Haryana
29.	Appeal No. 217/2018 (M.A. No. 1439/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Oswal Synthetics	Mr. Anil Grover, AAG for State of Haryana
30.	Appeal No. 218/2018 (M.A. No. 1440/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s D. N. Industry	Mr. Anil Grover, AAG for State of Haryana
31.	Appeal No. 219/2018 (M.A. No. 1441/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shivam Filament	Mr. Anil Grover, AAG for State of Haryana
32.	Appeal No. 220/2018 (M.A. No. 1442/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Sharma Industries	Mr. Anil Grover, AAG for State of Haryana
33.	Appeal No. 221/2018 (M.A. No. 1443/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Metro Plastic	Mr. Anil Grover, AAG for State of Haryana
34.	Appeal No. 222/2018 (M.A. No. 1444/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Parvesh Plastic (Old name Alwasia Plastics)	Mr. Anil Grover, AAG for State of Haryana
35.	Appeal No. 223/2018 (M.A. No. 1445/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Archana Textiles	Mr. Anil Grover, AAG for State of Haryana
36.	Appeal No. 224/2018 (M.A. No. 1446/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s S. R. Polytex	Mr. Anil Grover, AAG for State of Haryana
37.	Appeal No. 225/2018 (M.A. No. 1447/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Baba Industries	Mr. Anil Grover, AAG for State of Haryana
38.	Appeal No. 226/2018 (M.A. No. 1448/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s B. K. Industries	Mr. Anil Grover, AAG for State of Haryana

39.	Appeal No. 227/2018 (M.A. No. 1449/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bala Ji Agro System	Mr. Anil Grover, AAG for State of Haryana
40.	Appeal No. 228/2018 (M.A. No. 1450/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s R. K. Plastic	Mr. Anil Grover, AAG for State of Haryana
41.	Appeal No. 229/2018 (M.A. No. 1453/2018)	Haryana State Pollution Control Board & Anr.  Vs. M/s Bhagwati Polyfab	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Vikramjeet Singh, Adv.
<b>FOR HEARING</b>			
42.	Original Application No. 726/2018 (M.A. No. 1632/2018 & <b>I.A. No. 122/2019</b> )	Rupesh Pethe  Vs. State of M.P. & Ors.	Mr. Gaurav Choudhary, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Suryanarayana Singh, Adv.
43.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You  Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Advs. for Applicant  Dr. Abhishek Atrey, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGSC Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Advs. for R-5 Mr. Ajay Aggarwal, Adv. for R-6 Mr. Ravi Shankar S. S., Adv. for R-7 Mr. Anand Varma, Adv. for R-9 Mr. Anupam Tripathi, Adv. Mr. Shubham Kulshreshtha, Adv. Mr. Mahesh Agrawal, Adv. for Tobacco Institute
44.	Original Application No. 161/2017 (M.A. No. 897/2017 & M.A. No. 1099/2017)	Jitendra Singh  Vs. Ministry of Environment & Ors.	Mr. Jai Singh, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Sharad Chauhan, Adv. R-2 & 3 Mr. Ravindra Kumar, Adv. for Gr. Noida Mr. Pradeep Misra, Adv. for UPPCB Mr. Karan S. Chandhiok, Adv. Mr. Akhilesh Kumar, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. Chandhiok & Associates
45.	Original Application No. 163/2017 (M.A. No. 297/2017, M.A. No. 1235/2018, M.A. No. 1396/2018, M.A. No. 1529/2018, M.A. No. 1530/2018, M.A. No. 1531/2018, M.A. No. 1532/2018 & M.A. No. 1693/2018)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA)  Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Advs. for Applicant  Ms. Puja Kalra, Adv. for R-3 Mr. Ajay Jain, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Amandeep Singh, Adv. Mr. Nachiketa Suri, Adv.
46.	Original Application No. 473/2017 (M.A.No. 924/2017)	Niharika  Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Goyal, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF & CC Mr. A. K. Prasad, Adv. for R-2 Ms. Sharmila Upadhyay, Adv. for CPCB Mr. S. S. Kulshreshtha, Sr. Adv. with Mr. Ajit Pandey, Adv. for R-7, 16 & 18

47.	Original Application No. 775/2017	Gaurav Kumar Bansal Vs. State of Uttarakhand & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Rahul Verma, AAG for Uttarakhand Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. for NBA Mr. Attin Shankar Rastogi, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Prateek Yadav, Adv. for WII
48.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP
49.	<b>Execution Application No. 01/2018 IN</b> O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant  Mr. Ravinder Kumar Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamaljeet Singh, AAG for State of Punjab
50.	Original Application No. 105/2018	Indian Council for Enviro-Legal Action Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. M. C. Mehta, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Taruna A. Prasad, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Mukesh Verma, Adv. for MPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Priyanka Swami, Adv. Mr. Preshit Surshe, Adv. for R-6 & 7 Mrs. Sharmila Upadhyay, Adv. for CPCB Mr. Prashant S. Kensale, Adv. for State of Maharashtra
<b>CASES AT SR. NO. 51 TO 55 WILL BE TAKEN-UP ON 25.03.2019 FOR HEARING</b>			
51.	Original Application No. 111/2018 (I.A. No. 20/2019)	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Mr. Gigi C. George, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Sumit Goel, Adv. for Deendayan Port Trust Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. for R-8 & 9 Mr. Maulik Nanavati, Adv.
52.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & 692 Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Manoj Kumar, Adv. Mr. Nikhilesh Ramachandra, Adv. for R-9 Mr. Ajit Sharma, Adv. for R-41
53.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravinder Kumar Gupta, Adv. for R-1-3 Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram

54.	Original Application No. 351/2018  <b>WITH</b>	Jharsuguda Banchao Samiti Vs. Ministry of Environment and Forest&Ors.	Mr. Purushottam Sharma Tripathi, Adv. for Applicant  Mr. Satyalipsu Ray, Adv. for R-1 Mr. Shashank Bajpai, Adv. for R-2 & 5 Mr. Manoranjan Parikarav, Adv. for R-3 Mr. Shlok Chandra, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. with Mr. Dhruv Mehta, Sr. Adv. with Mr. Sanjeeb Panigrahi, Adv. for R-6 Dr. Kedar Nath Tripathy, Adv.
55.	Original Application No. 68/2019	Anchalik Paribesh Surakhya Sangh Vs. Ministry of Environment & Forests & Ors.	Dr. Kedar Nath Tripathy, Adv. for Applicant  Mr. Prasanto Ch. Sen & Mr. Sanjeeb Panigrahi, Advs. for R-6

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